

Annexure 6

Name of the corporate Debtor: Global Energy Private Limited

Date of Commencement of CIRP: 06.05.2022

List of creditors as on: 03.01.2023

List of Operational creditors (Employees)

(Amount in INR)

Sr. No.	Name of the authorised representative, if any	Name of Employee	Details of claim received		Details of claim admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	whether related party	% of voting share in CoC					
1	NA	Deepika Sehgal	22-06-2022	15,29,288	14,35,208	Salary/ Gratuity	No	0.00%	-	-	-	94,080	1. Verified and partly admitted as per below observation. 2. There is no basis to the amount of Interest. (For Interest on PF amount outstanding and for other amount outstanding). 3. Please provide the termination / resignation letter.
2	NA	Usman Ali Khan	22-06-2022	5,04,897	5,04,808	Gratuity	No	0.00%	-	-	89	0	The balance amount is not admitted as there is no basis for claiming interest
3	NA	Kiran Kumar Perka	11-07-2022	41,67,492	21,26,990	Salary/ Gratuity	No	0.00%	-	-	-	20,40,502	1. Verified and partly admitted as per below observation. 2. There is no basis to the amount of Interest. 3. No basis of claiming Bonus part provided. Also not in full and final settlement slip. Therefore the said amount is not admitted.
4	NA	Percy Sawak Engineer	04-08-2022	27,02,582	9,36,920	Salary/ Gratuity	No	0.00%	-	-	-	17,65,662	1. claimed outstanding salary has been admitted considering reduced salary unpaid till the date of Resignation and Gratuity amount admitted as per calculation.
5	NA	Rajiv Kumar Swain	11-08-2022	20,80,517	10,90,373	Salary/ Gratuity	No	0.00%	-	-	-	9,90,144	1. Verified and partly admitted as per below observation. 2. There are 2 receipt of Rs. 64304/- each on 20.08.19 and 13.11.19, which was not adjusted against pending salary. Therefore, The Salary for the Month of Aug-19 is not Admitted. 3. Provide the basis of amount claimed for reduced salary. 4. There is no basis to the amount of Interest.
6	NA	Niraj Kumar	17-08-2022	8,81,575	5,95,659	Salary/ Gratuity	No	0.00%	-	-	-	2,85,916	1. Verified and Approved 2. There is no basis to the amount of Interest.

7	NA	Yogesh Mule	16-09-2022	7,24,646	-	Salary/ Gratuity	No	0.00%	-	-	7,24,646	-	As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case from the date of receipt of order). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.
8	NA	Anuj Sharma	08-09-2022	15,65,583	-	Salary/ Gratuity	No	0.00%	-	-	15,65,583	-	As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case from the date of receipt of order). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.
9	NA	Lokesh Singh	02-09-2022	5,64,585	1,94,736	Salary/ Gratuity	No	0.00%	-	-	3,69,849	-	1. Verified and partly admitted as per below observation. 2. Loan amount as per email has been adjusted against the amount claimed. 3. Amount of termination not admitted. Please provide the basis for the same. 4. There is no basis to the amount of Interest.
10	NA	Gyan Sheel	01-09-2022	34,01,441	-	Salary/ Gratuity	No	0.00%	-	-	-	34,01,441	1. KYC documents not provided. 2. The employee not reported to the office since 29.10.2022. Provide the basis of salary claimed for the period after 29.10.2022 including termination compensation. 3. Revised salary from 01.09.2019 via letter from CD - CTC 100000/- per Month. However the amount has been claimed at higher CTC. Kindly provide the basis of the same or submit the revised claim along with basis for supporting document for unpaid salary. 4. Provided your bank statement in which your salary credited - from Nov-16 to till date Highlighting partly payment received. Further, the management had revise the salary by reducing the salary by 10% / 20%. Kindly provide the basis of claiming the amount of reduced salary. 5. Provide the copy of TDS certificate (26AS) and entries in EPF to verify the payment details. 6. Please provide last 3 salary slips. 7. Provide the basis of Interest amount claimed. 8. The last drawn salary was of Rs. 100000/- (CTC) as per records provided. accordingly Kindly provide the correct basis / calculation

11	NA	Amarinder Singh Baweja	01-09-2022	1,45,67,124	-	Salary/ Gratuity	No	0.00%	-	-	-	1,45,67,124	<p>1. Various receipts has been reflected with respect to the period for the salary outstanding claimed. Further, the management had revise the salary by reducing the salary by 10% / 20%. Kindly provide the basis of claiming the amount of reduced salary.</p> <p>2. Please provide last 3 salary slips.</p> <p>3. Provide the basis of Interest amount claimed.</p> <p>4. Provide the basis of Reimbursement along with supporting documents.</p> <p>5. The last drawn salary was revised / reduced as per records provided/available. Accordinly Kindly provide the correct basis / calculation for Gratuity amount claim.</p> <p>6. Please specify the date till which you are working/present in the company irrespective of date of email for your resignation.</p>
12	NA	Ajay Kumar Mishra	30-08-2022	14,49,743	5,58,734	Salary/ Gratuity	No	0.00%	-	-	-	8,91,009	<p>Your claim has been verified and partly admitted as per following observation:-</p> <p>1. The management had revise the salary by reducing the salary by 10% / 20%. Kindly provide the basis of claiming the amount of reduced salary.</p> <p>2. Provide the copy of TDS certificate (26AS) for FY 2019-20 to verify the payment details.</p> <p>3. Provide the basis of Interest amount claimed.</p> <p>4. EPF amount admitted for April to Jun-19 (5796+4546)*3</p> <p>5. Please provide the base of claiming retrenchment compensation.</p>
13	NA	Sandeep Kumar Verma	30-08-2022	4,67,092	2,77,767	Salary/ Gratuity	No	0.00%	-	-	-	1,89,325	<p>1. Verified and partly admitted as per below observation.</p> <p>2. Salary amount claimed for reduced salary not admitted.</p> <p>3. PF outstanding amount admitted as per calculation i.e. (3,478+2,228)*12 = 68,472/-</p> <p>4. There is no basis to the amount of Interest.</p>
14	NA	Anusha Sharma	29-08-2022	4,97,400	4,97,400	Salary/ Gratuity	No	0.00%	-	-	-	-	<p>1. Verified and Admitted. (Based on Bank statement and reconciliation with Salary received).</p>

15	NA	Kishan Singh Rawat	28-08-2022	12,88,339	5,89,190	Salary/ Gratuity	No	0.00%	-	-	6,99,149	<p>1. Verified and partly admitted as per below observation.</p> <p>2. Salary amount for 3 month is admitted based on Salary slip i.e. (83380)*3. Also salary amount claimed for reduced salary not admitted.</p> <p>3. PF outstanding amount admitted as per calculation i.e. (5003+3753)*3 = 26,268/-</p> <p>4. There is no basis to the amount of Interest.</p> <p>5. As per appointment letter no such notice period required to served in case of termination.</p>
16	NA	Darshan Kumar Kapoor	03-09-2022	1,09,40,167	-		No	0.00%	-	-	1,09,40,167	<p>1. KYC documents not provided.</p> <p>2. Kindly justify the amount claimed for salary till Apr-21. Also provide date upto which you had reported to the Company.</p> <p>3. Further, the management had revise the salary by reducing the salary by 10% / 20% from 01.09.2019. However the amount has been claimed at higher CTC. Kindly provide the basis of the same or submit the revised claim along with basis for supporting document for unpaid salary.</p> <p>4. Provided your bank statement in which your salary credited - from Jan-18 to till date Highlighting partly payment received.</p> <p>5. Provide the copy of TDS certificate (26AS) and entries in EPF to verify the payment details.</p> <p>6. Please provide last 3 salary slips.</p> <p>7. Provide the basis of Interest amount claimed.</p>
17	NA	Panchanan swain	19-10-2021	80,285	-		No	0.00%	-	-	80,285	<p>As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case from the date of receipt of order). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.</p>
18	NA	Arpana Breed	03-11-2022	1,35,956	-		No	0.00%	-	-	1,35,956	<p>As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case from the date of receipt of order). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.</p>

19	NA	Vikas Singh	10-11-2022	2,32,640	-		No	0.00%	-	-	2,32,640	-	As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case from the date of receipt of order). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.
20	NA	Shweta Vatwani	31-08-2022	13,33,381	-		No	0.00%	-	-	-	13,33,381	1. Kindly provide the complete and signed copy of claim. 2. Kindly provide the PF account ledger from April-18 to till date. 3. Kindly provide the Bank statement from Jan-19 to till date to verify the amount received. 4. Further, the management had revise the salary by reducing the salary by 10% / 20% twice during last few years. Kindly provide the details of revised salary in your case. Further, kindly provide the basis of claiming the amount of reduced salary. 5. Provide the basis of Interest amount claimed. 6. The last drawn salary was revised / reduced as per records provided/available. Accordinly Kindly provide the correct basis / calculation for Gratuity amount claim also.
21	NA	Sunil Verma	28-08-2022	5,20,610	2,93,205		No	0.00%	-	-	-	2,27,405	Your claim has been verified and partly admitted as per following observation:- 1. EPF amount admitted for April-19 to Jan-20 - (3726+2478)*10 2. Further, the management had revise the salary by reducing the salary by 10% / 20% twice during last few years. Further, kindly provide the basis of claiming the amount of reduced salary. 3. Provide the basis of Interest amount claimed. 4. Gratuity amount has been admitted.
22	NA	Vijender Kumar	15-11-2022	1,89,054	-		No	-	-	-	1,89,054	-	As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case from the date of receipt of order). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.

23	NA	Trinath Choudhary	16-12-2022	9,68,646	-					9,68,646		As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case from the date of receipt of order). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.	
24	NA	Jitendra Prasad	24-11-2022	12,49,492	-					12,49,492		As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case from the date of receipt of order). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.	
25	NA	Rahul Kumar	15-11-2022	1,93,347	-					1,93,347		As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case from the date of receipt of order). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.	
Total				5,22,35,882	91,00,990				-	-	-	57,09,587	3,74,25,305